

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH: AT
HYDERABAD

TRANSFERRED/ORIGINAL-APPLICATION NO. 16 of 1990

DATE OF ORDER: 14th June, 1990

BETWEEN:

Mr. R.Kanakachari

APPLICANT(S)

and

The Secretary, Dept. of Atomic Energy,
New Delhi and 2 others

RESPONDENT(S)

FOR APPLICANT(S): Mr. A.Narayana Reddy, Advocate

FOR RESPONDENT(S): Mr. E.Madan Mohan Rao, Addl. CGSC

CORAM: Hon'ble Shri J.Narasimha Murthy, Member (Judl.)
Hon'ble Shri R.Balasubramanian, Member (Admn.)

1. Whether Reporters of local papers may be allowed to see the Judgment?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgment?
4. Whether it needs to be circulated to other Bench of the Tribunal?
5. Remarks of Vice-Chairman on columns 1,2,4 (to be submitted to Hon'ble Vice-Chairman where he is not on the Bench)

MD

(B)

ORIGINAL APPLICATION NO.16 of 1990

JUDGMENT OF THE DIVISION BENCH DELIVERED BY THE HON'BLE SHRI
J.NARASIMHA MURTHY, MEMBER(JUDL.)

This is a petition filed by the petitioner to appoint him against one of the eight vacancies for which the candidates were called for from the Employment Exchange in January 1989 and selected in the interview dated 29.11.1989.

2. We have heard the learned counsel for the applicant, Shri A.Narayana Reddy and the learned Standing counsel for the respondents, Shri E.Madan Mohan Rao, Addl. CGSC. The learned counsel for the applicant represents that ^{since} the applicant was given the appointment order and joined duty, the prayer contained in the OA is thereby met and, therefore, no further orders are required in this matter.

3. The application is accordingly disposed of. There will be no order as to costs.

(Dictated in the open Court).

MS'
(J.NARASIMHA MURTHY)
MEMBER (JUDL.)

Ubashanam
(R.BALASUBRAMANIAN)
MEMBER (ADMN.)

Dated: 14th June, 1990.

DR
DEPUTY REGISTRAR (J).

SN
22/6/90

CHECKED BY

TYPED BY:

COMPARED BY:

TS/6

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH:HYD.

HON'BLE MR.B.N.JAYASIMHA: V.C.

HON'BLE MR.D.SURYA RAO: MEMBER: (JUDL)

A N D

HON'BLE MR.J.NARASIMHA MURTHY (M) (J)

A N D

HON'BLE MR.R.BALASUBRAMANIAN: (M) (A)

DATED: 14/6/90

ORDER/JUDGMENT:

M.A./R.A./C.A./No. _____ in
T.A. No. _____ W.P. No. _____

D.O. No. 16 | 90.

Admitted and Interim directions issued.

Allowed.

Dismissed for default.

Dismissed.

Disposed of As withdraw with direction.

M.A. ordered.

No order as to costs.

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22/6/90

